खड़े हुए हैं। मैं यह चाहता हूं कि कम से कम बीजेपी को यह चाहिये कि वह शत्रुघ्न जी की राय कभी-कभी मान लिया करे और उनका मशविरा ले लिया करें।

श्री त्रिलोकी नाथ चतुर्वेदी : बीजेपी को राय की जरूरत नहीं है।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Chaturvedi, please sit down. I have called Shrimati Jayanthi Natarajan. This is not a party issue. Shrimati Jayanthi Natarajan, please.

RE. USE OF TEENAGERS BY INDIAN TOBACCO COMPANY FOR ADVERTISEMENT CAMPAIGH

SHRIAMTJ, JAYANTHI NATARAJAN (Tamil Nadu): Mr. Vice-Chairman, Sir, I would like to draw the attention of the House and of the Government to another very important issue relating to the use of, objectionable use of teenagers, young children, for advertisement purposes by cigarette companies.

The Indian Tobacco Company, the tobacco giant in the country, started this campaign in Chennai in the first week of February. In the month before that, for one month, they hired children, teenagers, less than eighteen years of age, to go round discotheque hotels, schools and colleges, of Chennai, handing out invitations to children. Not one invitation was given to anybody over eighteen years of age. The invitations were handed out for a party. The children were invited to this party. All the children who came to this party were between sixteen and twenty-one years of age. Thousands of children were called to this party. The party was held in the first week of February in Channai, in the Film City premises. Free liquor was given to them.

SOME HON. MEMBERS: Shame.

SHRIMATI JAYANTHI NATARAJAN: Free alcohol was given to the children. Free cigarette packets were handed out to these children. This was a campaign for a new cigarette called 'Ultra. They are targeting children with Ultra. We do know the marekting strategy. All smokers can never be persuaded to change to new brands. Therefore, this company has now taken to target the youngest, the tendermost, the most vulnerable section of the society, children, to become smokers of this brand in this horrible way, This party was held. Huge hoardings were put up in the premises for the party, consisting of advertisements for the Ultra cigarette. As soon as the children went there, they were asked to complete a jigsaw puzzle about the Ultra cigarette. As soon as they completed the jigsaw puzzle, they were given caps with the logo of the Ultra cigarette and the ITC. Then, they were given beer. Then they had dances. They nad disc jockeys. They bad dark lights and music. After that, in front of a hoarding Which was put up over there, photographs were taken of these children. The photographs were put in plastic covers. These, of Course, will also be used for advertising purposes. Their parents were not invited. Adults were not invited. The adults of my city came to know of this to their horror later, the day after the party. All these children went home with free cigarettes. Besides that, they have gone about hiring children of 17, 18 or 19 years of age to distribute the cigarettes free in schools and colleges in the city.

Sir, this is the most shameful abuse of any kind of advertisement power in this country. We all know that even for adults smoking is something which is so bad for health that the Government has taken strict action to prevent smoking on aircraft. Targeting young, vulnerable children in this way without the knowledge of their parents, is outrageous, shameful and uncivilised, and it should not be countenanced in this House. I demand that the Government should take immediate action against this company. It should also take steps to see that a ban is imposed by law on depicting

children" in advertisements for cigarettes. Children should be banned even from buying cigaretes. Now, you are not allowed to drink or drive a car until you are eighteen, but you can buy cigarettes if you are fifteen or sixteen years old.

Therefore, I demand that the Minister should come out with a statement. He should ensure that cigarette companies like this do not use children in this unscrupulous way. I am sure all the Members of the House will join me in condemning this and in asking for action.

THE VICE-CHAIRMAN .(SHRI V. NARAYANASAMY): Mr. Ahluwalia. ...*(Interruptions)* One minute. I called Mr. Ahluwalia.

SHRI SATISH AGARWAL: (Rajasthan) Sir, I only want to associate myself with the hon. Member on this. This sort of practice should be immediately put an end to.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Okay. Mr. Ahluwalia.

प्रो0 विजय कुमार मल्होत्रा : दिल्ली में ऐक्ट बबना हुआ है। उसमें ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Malhotraji, I have called Mr. Ahluwalia. This is Zero Hour. Everybody should not rise. *(Interruptions).* Let them mention it. If the Minister wants to react, let him react.

श्री एस0 एस0 अहलुवालिया (बिहार) : उपसभाध्यक्ष महोदय, जयन्ती नटराजन जी ने मुद्दा उठाया है यह बहुत ही दुर्भाग्यपूर्ण है और इस पर अंकुश लगाने की जरूश्रत लै। महोदय, एक तरफ तो हम अखबारों में पढ़ते हैं जापान के लोगों की राष्ट्र भावना देखिए कि जापान के प्रधानमंत्री तक जब सिगरेट पीते हैं तो वहां की पब्लिक ने जूडीशियरी में केस किया, पब्लिक इंटरेस्ट लिटिगेशन में। सारी दुनिया में स्मोकिंग बंद करने का एक मुहिम चल रहा है और देश में जो चंक हैं, 13 साल से लेकर 17 साल तक के बच्चों का,हर बालक को इस उम्र में यह भावना आती है, वह एडवंचरस होता है और उसे भी सिगरेट और बीड़ी पीने का शैक आता है। उसके मां-बाप क्या करते हैं, चाचा क्या करता है वह उनकी नकल करने के लिए वह यह सीखना चाहता है। उस उम्र के बच्चों के लिए अगर कोई ब्रांड मार्केट में आ जाय तो यह बहुत खतरनाक है। महोदय, जिस तरह से जयन्ती नटराजन जी ने बयान किया है कि चेन्नई में इस तरह से उनको क्लब में बुलाकर उनको फ्री सिगरेट बांटी गई, किस तरह से उनको पार्टी में बुलाकर उनको बियर आफर की, उनको लिकर आफर की और बगैर मां-बाप के बताए उनको स्कूल से ले गए। पहले तो स्कूल ने उनको जाने की परमीशन कैसे दी, इस बात की इन्क्वायरी होनी चाहिए न ऐसे काम के लिए स्कूल के बच्चों को ले ज़ाने की परमीशन कैसे दी इसकी इन्क्वायरी होनी चाहिए। महोदय, दिल्ली सरकार ने एक ऐक्ट बनाया है, जिसमें है कि कोई भी व्यक्ति पब्लिक प्लेस में सिगरेट नहीं पी सकता। महोदय, कुछ दवायें ऐसी हैं- अगर कोई उनको खरीदने जाए तो कैमिस्ट बिना डाक्टर के प्रिसक्रिप्शन के उनको दवा नहीं देते हैं। अगर शराब की दुकान पर कोई बच्चा जाए तो उसको शराब नहीं मिलती। अगर ऐसा हैं, यदि सिगरेट की दुकान पर कोई बच्चा सिगरेट खरीदने जाता है तो उसको सिगरेट कैसे दी जा सकती हे, जब कि ऐसा ब्रांड बाजार में ले आया जा रहा है जो इस उम्र के बच्चों के लिए हैं। यह बहुत खतरनाक है। मैं यह जानना चाहता हूं पहले तो इसका लाइसेंस ही क्यों दिया गया? इस ब्रांड को बनाने के लिए और उसका प्रचार करने के लिए, इसकी पूरी छानबीन करने की जरूरत है और इस पर अंकुश लगाने की जरूरत है। मेरे ख्याल से विश्व में भी इस ऐज ग्रुप के लिए कोई सिगरेट नहीं है।। इन्होंने हमारे बच्चों को गिन्नी-पिग बना कर यूज़ करने की नयी शुरूआत की है। इस पर अंकुया लगाने की जरूरत है। मैं सरकार से मांग करूंगा कि इसकी पूरी तहकीकात कर के सामने स्टेटमेंट रखें।(**व्यवधान**)

श्री विष्णु कान्त शास्त्री (उत्तर प्रदेश) : हम लोग भी इसके साथ एस्सोसियेट करते हैं। (**व्यवधान**)

SHRI R.K. KUMAR (Tamil Nadu): Sir, it is highly deplorable. I fully associate myself with Mrs. Jayanthi Natarajan.

Sir, we have heard a lot about the I.T.C.'s alleged FERA and Central excise violations. In my opinion, this js a much more serious crime committed by this company. An inquiry should made into

this incident and also into the kind of security or police protection that was given to this Company for this party. A full inquiry into all these things should be held to know full facts.

SHRI JAYANT MALHOUTRA (Uttar Pradesh): Sir, I would like to associate myself with Mrs. Natarajan on this issue. I feel very strongly on this. This is a reflection, in fact, on the way the laws of the country are being flouted with impunity by multinationals. It is not only in this particular incident. They are treating the laws with contempt and they are being allowed to get away with it. I demand that the Directors of this company be prosecuted on this particular matter.

श्रीमती चन्द्रकला पांडेय (पश्चिमी बंगाल) **:** उपसभाध्यक्ष महोदय, मैं जयन्ती नटराजन जी ने जो मुद्दा उठाया है, उसके साथ संबद्ध करती हूं। यह बड़ी निंदनीय और शर्मनाक घटना है। विश्व को जिस तरह से हम बबाज़ार बनता देख रहे हैं उसका एक बड़ा ही दुखद नमूना दिखाई पड़ रहा है। मैं सरकार से मांग करती हूं कि बच्चों को इस तरह से विज्ञापन की दुनियां में ले जा कर (**व्यवधान**) उनकी जिन्दगी में ज़हर घोलने का किसी को कोई अधिकार नहीं हैं। पूरे सदन को यह बाज जाननी चाहिये। इस तरह से बच्चों को गिन्नी-पिग बना कर उन्हें विज्ञापन की दुनिया में घसीटने का किसी भी जियांट कम्पनी को अधिकार नहीं है(**व्यवधान**)

SYED SIBTEY RAZI (Uttar Pradesh): Sir, we should take this up very seriously, because for the last two years we have been noticing that all these multi-national companies, besides trying to make our country a market, are also trying to make a dent on our culture. This is a very serious matter. The Central Govemment should take note of it. It should try to stop all this.

प्रो0 विजय कुमार मल्होत्रा : उपसभाध्यक्ष महोदय, दिल्ली गवर्नमेंट ने एक्ट पास किया है जोसारे हिन्दुस्तान में पहली बार बना है। उसमें छोटे बच्चों को सिगरेट खरीदने पर, एडवरटाइज़मेंट पर उनके ऊपर प्रोहिबिशन है। अगर सभी स्टेट्स में इस तरह का एक्ट बन जाए तो मैं समझता हूं कि यह जो मामला हम आज उठा रहे हैं, इसकी कोई जरूरत नहीं रहेगी (**व्यवधान**)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): O.K. The whole House is associating itself on this issue. Shri Pranab Mukherjee. *(Interruptions)* I cannot allow it to go on indefinitely. Yes, Mr. Pranab Mukherjee.

मौलाना औबेदुल्ला खान आज़मी (उत्तर प्रदेश) **:** उपसभाध्यक्ष महोदय, एक मिनट (**व्यवधान**)

مولانا عبید اللہ خاں اعظمی: اپ سبھا مہودے۔ ایک منٹ...."مداخلت"....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I have already called so many hon. Members.

मौलाना औबेदुल्ला खान आज़मी : हमारी तरफ से कोई नहीं बोला है। (**व्यवधान**) एक मिनट मुझे मौका दिया जाए (**व्यवधान**)

مولانا عبید اللہ خاں اعظمی: ہماری طرف سے کوئی نہیں بولا ہے...."مداخلت".... یہ ایک منٹ مجھے موقعہ دیا جائے...."مداخلت"....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): He is speaking, Madam.

श्रीमती वीणा वर्मा (मध्य प्रदेश) **:** दूरदर्शन से जो धारावाहिक आते हैं उनमें भी सिगरेट स्मोकिंग दिखाते हैं (**व्यवधान**)

मौलाना औबेदुल्ला खान आज़मी : उपसभाध्यक्ष महोदय यह जब रिवाज़ चला था तो सब से पहले औरतों को एडवरटाइज़मेंट में पेश किया गया। इस देश की नारियों की इज्जत और उनकी पर्दापोशी जिस ढंग से वह रहती थी, उनको अपमानित करने के लिए बिजनेस का जो कारोबार किया गया उसमें औरतों को बिजनेस में खड़ा कर दिया गया। उसके बाद अब बच्चों के ज़रिये वही कार्यवाही हो रही है। आज बच्चों के जरिये जिस तरह से बिजनेस किया जा रहा है। (**व्यवधान**) जिस तरह से प्रदूषण का दौर है, गैस के सिलेंडर से ...(**व्यवधान**)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Kindly conclude. You are associating only.

मौलाना ओबैदुल्ला खान आज़मी : उनके ऊपर मुकदमा चलाना और गवर्नमेंट को फौरी तौर पर आश्वासन देना चाहिये कि गवर्नमेंट आइंदा इस तरह की हरकतें नहीं होने देगी (**व्यवधान**)

مولانا عبید اللہ خاں اعظمی: اپ سبھا ادھیکش مہودے۔ جب رواج چل رہا تھا تو سب سے پہلے عورتوں کور ایڈورٹائزمینٹ میں پیش کیا گیا۔ اس دیش کی ناریوں کی عزت اور انکی پردہ پوشی جس ڈھنگ سے وہ رہتی تھیں انکو اپمانت کرنے کےلئے بزنس کا جو کاروبار کیا گیا اس میں عورتوں کو بزنس میں کھڑا کر دیا گیا اسکے بعد اب بچوں کے ذریعہ وہی کاروائی ہو رہی ہے۔ آج بچوں کے ذریعہ جس طرح سے بزنس کیا جا رہا ہے...."مداخلت"....جس طرح سے پردوشن کا دور ہے گیس سلنڈر سے...."مداخلت"....

وائس چیئرمین: کائینڈلی کنکلوڈ۔ یو آر ایسوسی ایٹنگ آنلی"۔

مولانا عبید اللہ خاں اعظمی: ان کے اوپر مقدمہ چلانا چاہئے اور گورنمنٹ کو فوری طور پر آشواسن دینا چاہئے کہ گورنمنٹ آئیندہ اس طرح کی حرکتیں نہیں ہونے دیگی...."مداخلت"....

श्रीमती वीणा वर्मा : दूरदर्शन पर दिखाए जाने वाले ऐसे धारावाहिक जिनमें स्मोकिंग होती है, बंद किये जानें चाहिये (**व्यवधान**)

†[] Transliteration in Arabic script.

RE-NON-AVAILABILITY OF FUNDS FOR CALCUTTA SCIENCE CITY

SHRI PRANAB MUKHERJEE (WEST BENGAL): Sir, through you, I would like to draw the attention of the House to an important aspect.

The National Council of Science Museum has taken initiative in opening 'Science Centres' all over the country for popularising science. They are also trying to build up the scientific temper all over the country. In this connection a 'Science City project' was approved by the Planning Commission.

It was sometime in 1993-94 that additional allocation was made to complete this project. The total cost of the project is about Rs. 60 crores. The Planning Commission gave an additional sum to the Department of Culture. The National Council of Science Museum is a registered society. It is attached to the Department of Culture which is under the Ministry of Human Resource-Development. This organisation has already earned a reputation not only in India, but also outside. The Government of Mauritius and the Government of Maldives have entered into a contract with this society to establish separae science centres in their countries. So far as the science city complex in Calcutta is concerned, the work is already going on. It was to be formally inaugurated on the 15th April. But suddenly last month they were told that Rs. 18 crores which has been allocated for the year has been reduced by Rs. 4 crores, almost 23 per cent of the total allocation. Naturally the work can't be completed. The matter has already been taken up with the Ministry. I understand that the Chief Minister of West Bengal has also written to the Ministry concerned. The former Minister of State in charge of this Department has also written to the Ministry. I would request the Government, through you, to take it up and release funds so that the project can be completed in time and the